

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

19. IA 415/2022 - 42 IA 2652/2021 IA 1039/2020
In C.P. (IB)/1832(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

MS. LAKSHMI GURUNG
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.04.2024

NAME OF THE PARTIES: - IA 415/2022 Matix Fertilizers And
Chemicals Limited
V/s
Abhijit Guhathakurta
IA 2652/2021 Steel Authority of
India Limited
V/s
Mr. Abhijit Guhathakurta
IN THE MATTER OF
IDBI Bank Limited.
V/s
EPC Constructions India Limited

Section: 42 U/s 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA.No.1039/2020: - Adv. Gaurav Shrawat appeared for the Applicant. Adv Shreya Chandhok appeared for the Liquidator. List this matter on **14.05.2024 at 2:30 PM.**

IA.No.415/2022, IA.No.2652/2021: - Adv. Durgaprasad Poojari appeared for the Applicant in IA.No.415/2022 through VC. Adv. Anant Upadhyay, Adv. Payal Upadhyay appeared for the Applicant in IA.No.2652/2021 through VC. Adv Shreya Chandhok appeared for the Liquidator. List this matter on **06.06.2024.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
LAKSHMI GURUNG
Member (Judicial)